

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**SUPPLEMENTARY CAUSE LIST DATED 04.10.2021 (MONDAY)**

**COURT – II (VIRTUAL MODE)**

**10:25 AM**

**In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Mr. V.P. Singh, Member (Technical)**

### **For Judgment**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) (Ins) No. 238 of 2020	Vidyasagar Prasad Vs. UCO Bank & Anr.	Sandeep Bajaj	Tavish B. Prasad-R1 Prateek Kushwaha- R2

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**By order of Hon'ble Acting Chairperson**

**-sd/-  
Registrar**